

IN THE CENTRAL ADMINISTRATIVE TRAUNAL
AHMEDABAD BENCH

O.A. No. 219/93
T.A. No.

DATE OF DECISION 6-7-1993

Shri Bharat D. Adroja Petitioner

Shri B.B. Gogia Advocate for the Petitioner(s)

Versus

Union of India and others Respondent

Shri Akil kureshi Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B. Patel Vice Chairman

The Hon'ble Mr. Vice Chairman. Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Bharatkumar D. Adroja
Pipalia Branch
Post Office, Via; Morbi,
Tal : Morbi, District Morbi

Applicant

Advocate Shri B.B. Gogia

Versus

1. Union of India,
Through Secretary
Postal Department,
New Delhi 110 001.
2. Senior Superintendent
of Post Offices,
Rajkot Division,
Rajkot

Respondents

Advocate Shri Akil Kureshi

O R A L J U D G E M E N T

In

O.A. 219 of 1993

Date: 6-7-1993

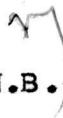
Per Hon'ble Shri N.B. Patel

Vice Chairman.

On going through the file, which Mr. Kureshi has submitted for our perusal, we find that it is not correct that the case of the applicant was not considered at ^{all} for regular selection as E.D. Branch Post Master. The file clearly shows that the case of the applicant was considered along with the cases of two other persons and even the fact that the applicant had worked as provisional Branch Post Master for about one and a half years was taken into consideration. It appears on perusal

of file, that there was inadequate representation of Schedule Caste candidates in the service and, therefore, one Mr. R.M. Jadav, who belongs to Schedule Caste, was selected. The basis of the application is that the case of the applicant was not considered but since the ~~that~~ post is non-existent, we have no alternative, but to summarily reject the application. However, while rejecting the application, we direct the respondents to consider the case of the applicant sympathetically for selection for any other post ^(including that of postman) for which the applicant may be eligible, especially bearing in mind the fact that the applicant had put in one and ^{half} years of satisfactory service as E.D. Branch Post Master and he could not unfortunately be selected for Pipalia only because the rival candidate belonged to Schedule Caste and there was inadequate representation of Schedule Caste employees in the service.


(V. Radhakrishnan)
Member (A)


(N.B.) Patel
Vice Chairman.

*AS.

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

Application No. 04/29/93 of 19

Transfer Application No. _____ Old W. Pett. No

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided)

Dated : 07/07/93.

Countersigned :

*Dehigan
07/07/93*

RS.C.

Signature of the Dealing
Assistant

Section Officer/Court officer

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AT AHMEDABAD BENCH

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CAUSE TITLE 09/21/91/93 OF 19

NAMES OF THE PARTIES B. S. Adya

VERSUS

Unit 7, 8 or 9

PART A B & C

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